

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012  
CC 3392/2012

(From the judgement and order dated 17/08/2011 in WB No.32456/1994 of The  
HIGH COURT OF JUDICATURE AT ALLAHABAD)

ALIGARH MUSLIM UNIV.

Petitioner(s)

VERSUS

HAR PRASAD & ORS.

Respondent(s)

IA NO.1(c/delay in filing SLP)

Date: 03/10/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN  
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr. Imtiaz Ahmed, Adv.  
Mrs. Naghma Imtiaz, Adv.  
For M/S. Equity Lex Associates, A.O.R.

Ms. Anitha Shenoy, A.O.R.[Not present]

For Respondent(s) Mr. Praveen Jain,Adv.

UPON hearing counsel the Court made the following  
O R D E R

In view of the letter circulated by learned counsel for  
the petitioner praying for an adjournment to seek instruction, list  
immediately after ensuing Dussehra Holidays.

|(A.D. Sharma)

| |(Renuka Sadana)

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|Court Master

| |Court Master

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